

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 495 OF 2017 IN
APPEAL NO. 195 OF 2017 &
IA NO. 656 OF 2017**

Dated: 23rd October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Reliance Infrastructure Ltd.

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. S. Venkatesh for R-1

Mr. S. B. Upadhyay, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Mr. Avijeet Lala
Ms. Shikha Pandey
Mr. Shantanu Singh *for MMIA*

Mr. R. Dubal
Ms. Somya Rathore for R-4

Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain *for Tata Power*

ORDER

List the matter for further hearing on **09.11.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd